

## Declaration of Assets and Liabilities

Year....2020-21.....

I,....**Rewati Raman Singh**.... son/daughter/wife of Late Parmanand singh.....

aged.....45..... years, belonging to **Stenographeer & Private Secretary services** and

presently working as **Principal Private Secretary, Bihar Legislative Assembly,**

**Patna** give herein below the details of the assets (immovable, movable, bank balance,

etc.) of myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Kumari Sujata	Mayank Tulsi		
(i)	Cash	25,500=00	30,000=00	-	-	-
(ii)	Deposits in Banks, financial Institutions And Non-Banking Financial Companies	State Bank of India BVM, patna Total Rs. 30,000/- Hdfc Bank-12,000/-	Central Bank of India & Hdfc - 30,000/-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	SBI Mutual Fund-2,000/- Pm	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No. 1.515688032 Rs. 9,510/-p.a 2.513200957 Rs.5,553/-p.a	LIC Policy No 1.515688033 Rs.4,491/p.a	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Bajaj Platina Motercycle BR01aq-5755		-	-	-
(vi)	Jewellery (give details of weight and value)	20 gm Gold	200 gm Gold 350 gm Silver	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*रेवती रामन सिंह*

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	=	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1701 Sq' Danapur 979	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-	-		
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15-02-2021
(a)	(i) Loans from Banks	HDFC Frezar Road, Patna personal Loan	13,00,000/-
	(ii) Loans from financial institutions	Bajaj Finance	12000/-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-

20/02/2021

	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2020-21 Income Tax Rs. 80,544/- PAN No. BIWPS8555D	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

### C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1204

Gender :-  (M/F)

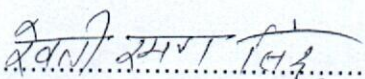
Date of Birth :-         (DD/MM/YY)

Class/Group :-  (A/B/C)

Cader :- Bihar Legislative Assembly Secretariat  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature 

Name of Employee : Rewati Raman.Singh.

Designation:..Principal Private Secretary.....

Department.....Bihar Vidhan Sabha, Patna

Place:.....Patna.....

Date:..15/2/2021...

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.